

**HIGH COURT OF TRIPURA
AGARTALA**

No.11(2)(a)-HC/2019/14231-47

Dated, Agartala, the 28th August, 2019

NOTIFICATION

Viva Voce for filling up the vacancies in the cadre of Grade-I of Tripura Judicial Service by regular promotion [sixty-five percent] from Grade-II of the Service in accordance with the provisions of Tripura Judicial Service Rules, 2003 (as amended upto date) will be held on **04.09.2019 at 02.00/04.30 P.M.** onwards in the High Court of Tripura.

The Hon'ble High Court has been pleased to call the following Judicial Officers of Grade-II of the Service to appear for such Interview to be held on **04.09.2019 at 02.00/04.30 P.M.** onwards in the High Court.

Sl. No.	Name of the Officers with designation
01.	Shri V. P. Debbarma , Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), North Tripura Judicial District, Dharmanagar
02.	Shri Dhiman Debbarma , Deputy Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala
03.	Shri Manabendra Debbarma , Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Dhalai Judicial District, Ambassa

They will report to the undersigned at 01.30 P.M. on 04.09.2019.

Sd/-
(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The District & Sessions Judge, North Tripura Judicial District, Dharmanagar. He is requested to inform Shri V. P. Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), North Tripura Judicial District, Dharmanagar to appear for Viva Voce

and make the charge arrangement of the Officer during his absence.

5. The District & Sessions Judge, Dhalai Judicial District, Ambassa. He is requested to inform Shri Manabendra Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Dhalai Judicial District, Ambassa to appear for Viva Voce and make the charge arrangement of the Officer during his absence.
6. The Registrar (Vigilance), High Court of Tripura, Agartala
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala for information and necessary action.
10. **Shri V. P. Debbarma**, Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), North Tripura Judicial District, Dharmanagar to appear for Viva Voce on 04.09.2019 in the High Court in time.
11. **Shri Dhiman Debbarma**, Deputy Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala to appear for Viva Voce on 04.09.2019 in the High Court in time.
12. **Shri Manabendra Debbarma**, Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Dhalai Judicial District, Ambassa to appear for Viva Voce on 04.09.2019 in the High Court in time.
13. The Deputy Registrar (Admn), High Court of Tripura, Agartala.
14. The Assistant Registrar (Court Officer Section), High Court of Tripura, Agartala for information & necessary action.
15. The Assistant Registrar (Admn.I), High Court of Tripura, Agartala.
16. The System Analyst, High Court of Tripura, Agartala. He is requested to up-load the Notification in the Official Website of the High Court of Tripura.
17. The Superintendent, Establishment. Section, High Court of Tripura, Agartala.

 28.8.19

REGISTRAR GENERAL